

J  
C.A.No. 6304 OF 1998

ITEM No.1B

Court No.8

SECTION IIIA  
A/N MATTER

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

Civil Appeal No.6304/1998

BHUPINDER KR. SHARMA

Appellant (s)

VERSUS

BAR ASSOCIATION PATHANKOT

Respondent (s)

(Heard by Hon'ble Mohapatra and Patil,JJ.)

Date : 31/10/2001 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE D.P. MOHAPATRA  
HON'BLE MR. JUSTICE SHIVARAJ V. PATIL

For Appellant (s)

Mr Vinay Kumar Garg,Adv.

For Respondent (s)

Mr. Mahinder Singh Dahiya,Adv.

UPON hearing counsel the Court made the following

O R D E R

.....L.....I.....T.....T.....T.....T.....T.J  
.SP2

Hon'ble Mr. Justice Shivaraj V.Patil  
pronounced the judgment of the Court. Appeal is  
disposed of. No costs. NON-REPORTABLE.@@  
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.SP1

(Suman Wadhwa)  
Court Master

(V.P.Tyagi)  
Court Master

Signed Non-Reportable judgment is placed on  
the file.